

(c) whether a fresh date has been fixed and intimated to the Indian Space Research Organisation; and

(d) the likely consequences which might occur due to the delay in the launch of INSAT-2A?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) INSAT-2A (TS) is now scheduled to be launched in the last quarter of 1991. The postponement of the planned launch date by about nine months is mainly due to:

- (i) the delay in the supply of certain critical components, parts and devices by manufactures, and
- (ii) the technical problems faced in testing and space qualifying certain subsystems, particularly the solar array panel.

(c) INSAT-II (TS) will be launched by the Ariane Launch Vehicle and October/November, 1991 has been identified as the launch slot. The impact of the recent failure of the Ariane Launch Vehicle on the Launch Slot, if any will be intimated by Launch Agency.

(d) The postponement of the launch of INSAT-II (TS) A from early 1991 to the last quarter of 1991 will not have any impact on the services on INSAT-1 D will be operational and back-up leased transponders will also be available.

[Translation]

Complaints Against Environmental Pollution

4062. SHRI K.D.SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the names of the States from where complaints regarding environmental pollution have been received by the Union Government; and

(b) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Names of States are given in the attached statement.

(b) Action is being taken for compliance of stipulated standard in a time frame under the relevant Acts for pollution control.

STATEMENT

Sl. No	States
1	2
1.	Andhra Pradesh
2.	Assam
3.	Bihar
4.	Gujarat
5.	Goa
6.	Haryana
7.	Himachal Pradesh

1	2
8.	Jammu and Kashmir
9.	Karnataka
10.	Kerala
11.	Madhya Pradesh
12.	Maharashtra
13.	Meghalaya
14.	Nagaland
15.	Orissa
16.	Punjab
17.	Rajasthan
18.	Tamil Nadu
19.	Uttar Pradesh
20.	West Bengal

Sl. No.	Union Territories
1.	Andaman and Nicobar
2.	Daman and Diu
3.	Pondicherry
4.	Delhi
5.	Chandigarh.

Students Studying Sanskrit

4063. SHRI YADVENDRA DATT: Will the PRIME MINISTER be pleased to state:

(a) the number of schools affiliated to

the Central Board of Secondary Education throughout the country who have started teaching regional language instead of Sanskrit under the order of the Board issued on 16th September, 1989 for implementation of New Education Policy, 1986;

(b) the number of schools who have resumed teaching of Sanskrit following the Stay-Order given by Supreme Court on 17 March, 1988; and

(c) the total number of students studying Sanskrit in Class VI, VII and VIII in those schools at present?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The Central Board of Secondary Education Education has been constituted to conduct examinations at the secondary stage of education and to affiliate educational institutions for the purpose of such examinations. The CBSE had issued a circular dated 16th September, 1988 informing the schools affiliated to the Board about its Scheme of studies for secondary classes in pursuance of the National Policy of Education, 1986. The Supreme Court of India vide its interim order dated 17th March, 1989, restrained the CBSE from implementing the Scheme in so far as it related to Sanskrit. In pursuance of the Supreme Court order, the CBSE issued instructions of 31st March, 1989 to all the schools affiliated to the Board to restore the position of Sanskrit as obtaining prior to September, 1988. It is expected that schools which had temporarily switched over to the new scheme of studies would have reverted to the original scheme after receipt of CBSE instructions dated 31st March, 1989. The CBSE continues to set examination papers on the old scheme in so far as it relates to Sanskrit.